

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Chandra Mohan

Counsel for Petitioner

R. Anantha Padmanabha Swamy

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to send notice to the Respondent for appearance and to make submissions in relation to admitting of CP. At request, time is enlarged for hearing further submissions. **Put up on 20.08.2018.**

-sel-
(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)